

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 05th August, 2024

HC.XV.31/2010/60/RV. The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers under its jurisdiction to refrain from the following activities:

1. Attending public programs/functions/gatherings etc. where there is a likelihood of coming into contact with undesirable elements
2. Associating with educational institutions/coaching centres for the purposes of offering coaching, conducting mock tests, interviews etc.
3. Involving in any such dealings with the staff that might reflect adversely on the conduct of the judicial officer and bring disrepute to judiciary
4. Attending official programs in casual attire (jeans, T-shirt etc.)
5. Uploading pictures or videos wearing inappropriate attires or making inappropriate poses in social media
6. Using obscene language or posting views/comments of disrespect, hatred, discrimination etc. in social media
7. Sharing any form of objectionable content in social media
8. Indulging in any such behaviour that is derogatory to the dignity of judicial service or inconsistent with the standards expected of judicial officers

By order

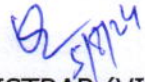
Sd/-Utpal Rajkhowa

REGISTRAR (VIGILANCE)

Memo. No. HC.XV.31/2010/ **60-A** /RV., dated: 05.08.2024

Copy for information to:-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur, Ghy-6.
2. All District & Sessions Judge of the state of Assam. They are requested to circulate the above amongst all the judicial officers in the district.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland, Pin.797001. He is requested to circulate the above amongst the District and Sessions Judges, the Chief Judicial Magistrates and other judicial officers in his State immediately.
4. The Registrar, Gauhati High Court, Aizwal Bench, Aizwal, Mizoram, Pin. 796001. He is requested to circulate the above amongst the District and Sessions Judges, the Chief Judicial Magistrates and other judicial officers in his State immediately.
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Pin.791110, Arunachal Pradesh. He is requested to circulate the above upgraded and modified guidelines amongst the District and Sessions Judges, the Chief Judicial Magistrates and other judicial officers in his State immediately.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati, for uploading this letter in the High Court Website.
8. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
9. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Judl.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)